Hero Electric Vehicles Private Limited

Date of Commencement of CIRP - 20th December, 2024

L	ist of S	f Secured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 20th June, 2025										Amount in Rs.			
		ANNEXURE-A- RELATED PARTY													
5	S. No.	Name of Creditor	Details o	of Claim Received	Received Details of claim admitted							Amount of any	Amount of Claim	Amount of	Remarks, if any
												mutual dues,		Claim Under-	
			Date of	Amount Claimed	Amount of Claim	Nature of Claim	Amount Covered by	Amount Covered by	Whether	% of Voting	claim	that may be set-		verification	
			Receipt		Admitted		Security Interest	Guarantee	related	Share in CoC		off			
									party?						
	1														
		Total		0	0	0	0	0	0	0.00%	0	0	0	0	

	ANNEXURE-B- UNRELATED PARTY													
S. No.	S. No. Name of Creditor Details of Claim Received				Details of claim admitted						Amount of Amount of any			Remarks, if any
		Date of	Amount Claimed	Amount of Claim	Nature of Claim	Amount Covered by	Amount Covered by			contingent claim	mutual dues, that may be set off	Not Admitted	Claim Under- verification	
		Receipt		Admitted		Security Interest	Guarantee	related party?	Share in CoC					
1	Bank of Baroda	01-01-25	55,35,56,737	55,35,56,737	SFC	55,35,56,737	55,35,56,737	No	39.70%	0	0	0	0	Note 1
2	Kotak Mahindra Bank Ltd	06-01-25	53,95,640	53,95,640	SFC	53,95,640	0	No	0.39%	0	0	0	0	Note 2
3	The South Indian Bank Ltd.	01-01-25	17,61,93,034	17,61,93,034	SFC	17,61,93,034	17,61,93,034	No	12.64%	0	0	0	0	Note 3
4	IDFC First Bank Ltd.	06-01-25	9,44,18,229	9,42,87,839	SFC	9,42,87,839	9,42,87,839	No	6.76%	0	0	0	1,30,390	Note 4
	Karnation Fund acting through Mitcon Credentia Trusteeship Services Limited	09-01-25	8,60,61,602	8,60,61,602	SFC	8,60,61,602	0	No	6.17%	0	0	0	0	Note 5
	Total		91,56,25,242	91,54,94,852	0	91,54,94,852	82,40,37,610	0	65.66%	0	0	0	1,30,390	

Security Interest

- Note 1 Primary: First Pari Passu hypothecation charge on all existing and future current assets of the borrower. Collateral: First Pari Passu hypothecation charge on all existing and future movable fixed assets of the Borrower. (Excluding assets exclusively funded by any lender). Personal Guarantee of Naveen Munjal
- Note 2 Second pari passu hypothecation charge on all existing and future current asset, movable Fixed assests of borrower (excluding assets exclusively funded by term loan from KMBL) Second Charge on project related MFA funded by KMBL of Rs. 40 Cr.
- Note 3 First Paripassu charge on entire Current Assets and Movable Fixed Assets (excluding MFA exclusively funded by TL from Other Banks/ FIS NBFCs and FDRs charged to other Banks. Personal Guarantee of Naveen Munjal
- Note 4
 First pari passu charge on Immovable Fixed Assests and current assets both present and future

 First pari passu charge on movable Fixed Assests both present and future (except exclsively charged to any lender)

 Exclusive Charge on Movable Fixed Assets financed out of term loan proceeds

 Personal Guarantee of Naveen Munjal

 Revise claimed amount recieved on 19.02.2025

Note 5 Second charge of HYPOTHECATED PROPERTIES : Inventory, trade receivables and fixed assets

	SUMMARY										
S.No.			Claim Claimed (amount in Rs.)			Claim under verification (Amount in Rs.)	Voting Percentage				
			(41104111 11 1134)		(umount in 100)	(
1	Related Party	0	0	0	0	0	0				
2	Unrelated Party	5	91,56,25,242	5	91,54,94,852	1,30,390	65.66%				
	Grand Total	5	91,56,25,242	5	915494852.1	1,30,390	65.66%				

Annexure 3